

**Court-I**

**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction )**

**Appeal No. 213 of 2014**

**Dated : 5<sup>th</sup> December, 2014**

**In the matter of**

**GSPC Gas Company Ltd.**

**... Appellant(s)**

**Versus**

**GAIL India Ltd. & Anr.**

**...Respondent(s)**

**ORDER**

The Court has not Assembled today. Post the matter for further hearing on  
9.12.2014

**(Court Master)**

Ts/Vg